

दिल्ली विधान समा Delhi Legislative Assembly

गैर सरकारी सदस्यों के विधेयकों एवं संकल्पों संबंधी समिति Committee on Private Member's Bill & Resolution

> ग्यारहवाँ प्रतिवेदनं Eleventh Report

दिनाँकः 04 सितम्बर, 2012 को प्रस्तुत Presented on 04th September, 2012

दिल्ली विधान सभा सचिवालय, पुराना सचिवालय, दिल्ली-110054 Delhi Legislative Assembly Secretariat, Old Secretariat, Delhi-110054

समिति का गठन COMPOSITION OF THE COMMITTEE

1. डॉ. योगानन्द शास्त्री, माननीय अध्यक्ष	सभापति
Dr. Yoganand Shastri, Hon'ble Speaker	Chairman
2. श्री अमरीश सिंह गौतम	सदस्य
Shri Amrish Singh Gautam, Hon'ble Deputy Speaker	Member
3. श्री राजेश जैन	सदस्य
Shri Rajesh Jain	Member
4. श्री कंवर करण सिंह	सदस्य
Shri Kanwar Karan Singh	Member
5. श्री देवेन्द्र यादव	सदस्य
Shri Devender Yadav	Member
6. श्री नन्द किशोर	सदस्य
Shri Nand Kishore	Member
7. श्री जय भगवान अग्रवाल	सदस्य
Shri Jai Bhagwan Aggarwal	Member
8. श्री प्रद्युम्न राजपूत	सदस्य
Shri Pradyumn Rajput	Member
9. डॉ. एस.सी.एल. गुप्ता	सदस्य
Dr. S. C. L. Gupta	Member
विधान सभा सचिवालय	

विधान सभा सचिवालय Assembly Secretariat:

 1
 श्री पी एन मिश्रा
 सचिव

 Shri P.N. Mishra
 Secretary

 2
 श्री लाल मणी
 उप सचिव (विधायी)

Shri Lal Mani Deputy Secretary (Legislation)

Delhi Legislative Assembly Committee on Private Members bills and Resolutions **Eleventh Report of the Committee**

Eleventh Meeting of Committee on Private Members Bills & Resolutions was held on Saturday, 1st September, 2012 at 11.30 A.M. in the Chamber of Hon'ble Speaker.

Committee was apprised that as per the provisional calendar of sittings Friday, the 07th September, 2012 has been allotted for private members business.

Private Members Resolutions:

The Committee was also apprised that the 22 (Twenty Two) Notices of Private Members Resolutions were received by the Assembly Secretariat. Three Resolutions were selected on the basis of balloting held on 24th August, 2012. Following 03 resolutions shall be taken

for discussion on 7th September, 2012:

for dis	cussion on 7th September, 20 Shri Sahab Singh Chauhan	colonies of Delhi be regularized as is where is basis without delay and funds be made available for requisite developmental works therein so that inhabitants of these colonies may get rid off the miserable life. This House resolves that water bills be raised on flat rates from inhabitants of all resettlement colonies, Janata Flats and houses constructed in 50 sq. yards or less.
2.	Shri Veer Singh Dhingan	
3.	Shri Sat Prakash Rana	This House resolves that construction work of five (05) hospitals, in village Bamnoli, Chhattarpur, Vikas Puri, Dwarka Sector-9, Badarpur etc., be started as soon as possible so that the people of Delhi can get themselves treated properly upon.

Private Members Bills: The Committee was apprised that no fresh Notice of Private Members Bill has been received in the Assembly Secretariat till date.

Authorization to present the Report of the Committee:

The Committee authorized Shri Kanwar Karan Singh and in his absence Shri Jai Bhagwan Aggarwal to present the report to the House.

Delhi 1st September, 2012

(Dr. Yoganand Shastri) Speaker & Chairman